

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

**CP No. 38/2006
TP No. 07/HDB/2016
AND**

**IA (CA) No. 178 & 179/2024 in CP No. 38/2006
TP No. 07/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Vijay Kumar Goyal & 3 Others

...Petitioner

AND

Krishna Metal Industries Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) No. 178/2024

No representation.

Matter passed over.

Matter called again. Mr Vasta Kumar, Liquidator present through Video Conference.

This being an application to take 1st progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

IA (CA) No. 179/2024

No representation.

Matter passed over.

Matter called again. Mr Vasta Kumar, Liquidator present through Video Conference.

This being an application to take 2nd progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)